

**Dissatisfaction Amongst the Independent
Documentary Film Makers**

6478. SHRI RANJITSINGH GAEKWAD : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is a growing dissatisfaction amongst the independent documentary film makers ;

(b) if so, the loan facilities provided to the independent film makers by the National Film Development Corporation and the criteria to finance the documentaries by N.F.D.C. ;

(c) the reasons for dissatisfaction amongst the documentary makers ; and

(d) the steps proposed to encourage these producers ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) :
(a) No, Sir. The Government is not aware of any such alleged dissatisfaction.

(b) to (d) Do not arise. It may however, be mentioned that the National Film Development Corporation, a public sector undertaking under the Ministry of Information and Broadcasting, gives financial assistance for production of documentary films which are sponsored by the Films Division or any other Government Department/Organisation or a Public Sector Undertaking. Loans are granted upto 70% of the total budgetted cost limited to Rs. 1.50 lakhs. Films Division also assigns production of some of its documentary films to independent producers on contract basis. In addition, Films Division purchases documentary film made by independent producers/agencies on their own. Films made by voluntary/social and other organisations through independent producers are also accepted by the Films Division as donation from such organisations for release through its circuits.

Loss to Indian Gold Mines

6479. SHRI KAMAL CHAUDHRY : Will the Minister of STEEL AND MINES be pleased to state :

(a) the loss suffered by the Indian Gold Mines Limited during the last three years, year-wise ;

(b) whether the Indian Gold Mines Limited is still running at a loss ; and

(c) if so, the steps taken to check the loss ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAM DULARI SINHA) :
(a) to (c) The losses suffered by Bharar Gold Mines Ltd. (BGML) during the last three years are as follows :

| | (Rs. in lakhs) |
|---------|----------------|
| 1983-84 | 569 |
| 1984 85 | 1200 |
| 1985-86 | 419* |

(*After adjustment of subsidy of Rs. 1320 lakhs)

The Company continues to incur losses. Among the steps taken to check the losses are :

1. Stoppage of recruitment and ban creation of new posts except in unavoidable circumstances.
2. Cutting down of production from uneconomic zones.
3. Diversification of operations.

[*Translation*]

Higher Posts in G.O.I. Presses

6.80, SHRIMATI VIDYAWATI CHATURVEDI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether orders have been issued by all the Government presses that persons working there cannot apply for higher posts in any other department/Ministry ; and

(b) if so, the basis on which these orders have been issued ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) The information is being collected from the Government of India Presses and will be laid on the Table of the House.

[English]

Insurance Scheme for Beedi Workers

6481. SHRI A. C. SHANMUGAM : Will the Minister of LABOUR be pleased to state :

(a) whether any insurance scheme has been formulated for the Beedi workers who suffer from diseases like tuberculosis, cancer etc ;

(b) if so, whether they would be given adequate compensation after death ;

(c) if so, the details thereof ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. JANGMA) : (a) No, Sir. However, schemes for medical benefit of beedi workers and their family members have been formulated, inter-alia, for

1. Reimbursement of actual cost of treatment of cancer ;
2. Reservation of beds in T. B. Hospitals ;
3. Domiciliary treatment of T.B.

(b) to (d) Does not arise.

Distribution of Land Sites to SC/ST

6482. SHRI NITYANANDA MISHRA : Will the Minister of AGRICULTURE be pleased to state :

(a) the targets fixed for distribution of land sites to Scheduled Castes and Scheduled Tribes in different States during the last two years ; and

(b) the targets achieved in Orissa during the above period ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) Overall annual targets for distribution of ceiling surplus land are fixed by Central Government in consultation with the concerned State Governments and the Planning Commission. Although no separate targets in relation to Scheduled Castes/Scheduled Tribes have been stipulated by the Central Government, some State Governments may by fixing such targets on their own. However, according to the Central Government guidelines, while distributing ceiling surplus land, priority should be given to the landless agricultural workers, particularly those belonging to Scheduled Castes and Scheduled Tribes.

The Government of Orissa have reported that the progress in the matter of distribution of ceiling surplus land and house-sites to members of Scheduled Castes and Scheduled Tribes during 1984-85 and 1985-86 has been as follows :-